

APPLICATION FOR APPOINTMENT OF COUNSELLOR

To

The Family Judge,
Family Court,
Bhilwara



1. APPLICANT'S NAME :

2. NAME OF FATHER/HUSBAND :

3. DATE OF BIRTH :

4. EDUCATIONAL QUALIFICATION(Bachelor's Degree onward):- (also attach the required certification)

NAME OF EXAM	NAME OF UNIVERSITY	YEAR OF PASSING	PERCENTAGE OF MARKS

5. EXPERIENCE :

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(Give details of experience in the field of Social and Family Welfare, also attach the required certification as required under Rule 8(2) of the Family Court (Rajasthan) Rules, 1991)

6. PERMANENT ADDRESS:

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7. ADDRESS FOR CORRESPONDANCE:

(Leave if same as permanent address)

8. Mobile No. :

9. Email Address:

10. If enrolled as Advocate give enrollment No. :

(Attach copy of Enrollment Certificate)

11. If you have ever worked as Counsellor in Family Court:.....

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(Provide details of Family Court & Year and attach a copy of order by which you were appointed)

12. Are you aware of local dialect Yes No

13. (i) Whether any Criminal prosecution is pending against you? Yes No

(ii) Have you ever been convicted by Criminal Court?

(If Yes, then give details)

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14. Whether any case of your concerned is pending in this Family Court?

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Date:

(Name and Signature of applicant)

Declaration

I hereby declare that I have carefully read the detailed advertisement and all information made in this application are true, complete and correct to the best of my knowledge and belief. In the event of my information being found false or incorrect or the ineligibility being detected, action can be taken against me.

(Name and signature of applicant)

Date:-

Place:-